

sions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the year 1982-83.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—8582/84].

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1982-83 together with Audit Report thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—8583/84]

- (5) A copy of the Audited Accounts (Hindi and English versions) of the Sangeet Naty Akademi, New Delhi, for the year 1982-83.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT—8584/84]

Paper (Regulations of Production) Amendment Order, 1984, Review on the Working of and Annual Report of Mandya National Paper Mills Ltd., Belagula (Karnataka) for 1982-83 and Statement for delay in laying the Papers

THE MINISTER OF COMMERCE, INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : I beg to lay on the Table :

- (1) A copy of the Paper (Regulations of Production) Amendment Order, 1984 (Hindi and English versions) published in Notification No. S O 533 (E) in Gazette of India dated the 27th July, 1984, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT—8585/84].

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Mandya National Paper Mills Limited, Belagula (Karnataka), for the year 1982-83.

(ii) Annual Report of the Mandya National Paper Mills Limited, Belagula (Karnataka), for the Year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—8586/84].

Notifications under Drugs and Cosmetics Act, 1940

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMDBEN M. JOSHI) : I beg to lay on the Table :

- (1) A copy of Notification No. G. S. R. 299 (E) (Hindi and